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O.A. No. 525 of 2007

Order dated: 24.03.2009

CORAM:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Heard Mr. S.Mallick, Ld. Counsel appearing for the applicant and Mr. B.K.Mohapatra, Ld. Additional Standing Counsel for the Respondents.

Since, the transfer order has been implemented and the applicant has taken charge, nothing remains in this O.A. to decide.

Hence, the O.A. has become infructuous, which is dismissed accordingly.

Thankappan
MEMBER (J)